COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 182 OF 2016

Dated: 19th March, 2018

| Present: | Hon'ble Mr. I. J. Kapoor, Technical Member | | | |
|----------|--|--|--|--|
| | Hon'ble Mr. Justice N. K. Patil, Judicial Member | | | |

| In the matter of: M/s Ramnik Power & Alloys Pvt. Ltd. Vs. | | | | Appellant(s) |
|---|-------|--------------------------------|---------|---------------|
| Madhya Pradesh State Electricit Commission & Anr. | y Reg | ulatory | | Respondent(s) |
| Counsel for the Appellant(s) | : | Ms. Suparna S Ms. Sanjna Du | | va |
| Counsel for the Respondent(s) | : | Mr. C. K. Rai Mr. Mohit Rai | for R-1 | |

Mr. Alok Shankar

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for

hearing on <u>17.04.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

mk/vt